

**THE SHIPPING DEVELOPMENT FUND COMMITTEE
(ABOLITION) AMENDMENT ACT, 1987**

No. 41 of 1987

[2nd December, 1987.]

**An Act to amend the Shipping Development Fund Committee
(Abolition) Act, 1986.**

**Be it enacted by Parliament in the Thirty-eighth Year of the Republic
of India as follows:—**

**1. This Act may be called the Shipping Development Fund Committee
(Abolition) Amendment Act, 1987.**

Short
title.

**2. In section 16 of the Shipping Development Fund Committee
(Abolition) Act, 1986, in sub-section (1), for the words "this Chapter",
the words "this Act" shall be substituted.**

Amend-
ment of
Act 66
of 1986.